

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 291/15	TP 152/17	Hearing	391 / 394	Sanmati Power Co. Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S.VIVEKANANDA FOR VGB Associates	FOR Petitioner	
2)	Prema Hatti	ROC	
		OL	B. P. PUTTASIDDAIAH
		OL	B. P. PUTTASIDDAIAH

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. Shri V.P. Puttasiddaiah, Advocate, undertakes to file memo of appearance for Official Liquidator. Already counsel for petitioner has filed one application for amendment of the Scheme. Today also, he has filed one more application for amendment of the Scheme. Registry to put up note on the application filed today for amendment of the Scheme.

Counsel for petitioner is directed to pay necessary fee required for these two applications for the purpose of numbering.

List it on 14.08.2017.


MEMBER (J)